

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 92 & 91 OF 2017 IN  
DFR NO. 1487 OF 2016**

**Dated: 10<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Harison Hydel Construction Co. (P) Ltd. ...Appellant(s)  
Vs.  
The HP State Electricity Board Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ajay Vaidya

Counsel for the Respondent(s) : Mr. Anand K.Ganesan  
Ms. Swapna Seshadri for R-1

**ORDER**

Learned counsel for the appellant seeks a week's time to file affidavit of service.

List the matter on **19.04.2017.**

**(I. J. Kapoor)**  
**Technical Member**  
*ts/kt*

**(Justice Ranjana P. Desai)**  
**Chairperson**